133

Mental hospitals in the country

1813. SHRI GAYA CHAND BHU YAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether there is any special programme for development of mental hospital in the country;
- (b) whether the Central Government are aware of the functioning of Mental Disease Section of S.C.B. Medical College, Cuttack;
- (c) if so, whether Government propose to instruct the State Government of Orissa to improve the present working condition including sanitary conditions of hospital attached to thig medical college?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI KRISHNA KUMAR): (a)

to (c) Facilities for Mental Health Counselling and treatment are available in Mental Hospital/Institutions as well as in General Hospital in must of the States Govenrment also propose to further augment the existing facilities and also to develop further facilities in the 7th Five Year Plan period.

The day-to-day Administration and proper functioning of the Mental Hospitals/Institutions as also the Mental|Psychiatric Units located in the Medical Colleges in different Stales/Union Territories are the responsibilities of the respective State Governments/Union Terri-toreis Administration. The Government do not have specific information about the functioning of Mental Diseases Section of S.C.B. Medical College. Cuttack.

Vaccine to control pregnancy

1814. SHRI MUKHTIAR SINGH MA LIK: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether any new vaccine to control pregmincy has recently been developed in the country; and

(b) whether this vaciinj has been tried on human beings and if so, how far this has been found to be successful?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI KRISHNA KUMAR):

(a) and (b) Research is being carried out to develop a vaccina for birth control. Human clinical trials are expected to begin early next year.

Enquiry into the missing ships

1815. SMT. USHA MALHOTRA: SHRI RAM CHANDRA VIKAL:

> PROF. B. RAMACHANDRA RAO:

Will the Minister of TRANSPORT be pleased to refer to the reply to Unstarred question 194 and 1429 given in the Rajya Sabha on the 29th July and 7th August, 1985 respectively and state;

- (a) whether the enquiry into the disappearance of M. V. Nitya Ram and M. V. Nitya Nanak has since been completed; and
 - (b) if so, what are findings thereof?

THE MINISTER OF TRANSPORT (SHRI BANSI LAL): (a) and (b) Formal investigation into the disappearance of M. V. Nitya Ram and M. V. Nitya Nanak under Section 360 of the Merchant Shipping Act is in progress in the court of Chief Metropolitan Magistrate, Bombay.

Decline in Traffic of Air India

1816. SHRI **HARVENDRA SINGH** HANSPAL: Will the Minister TRANSPORT be pleased to state

- (a) whether it is a fact that there has of late been decline in the traffic of the Air India:
- (b) if so, what are the reasons therefor; and
- (c) what remedial measures Government propose to take to improve the situation?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL, I AVIATION (SHRI JAGDISH TYTLER): (a) and (b) Yes, Sir. There has been a marginal drop of 1.5 per cent in the operating revenue of Air India during the second Quarter of 1985-86 as compared to the cm-responding period last year. This drop in traffic was immediately after the 'Kanishka' accident and consequent intensification of Security measures.

(c) Air India has introduced marketing initiatives in areas where the traffic drop was more pronounced and in recent weeks, the traffic has showio signs of improvement.

Base foir operation of flights abroad by the Air India

- 1817. SHRI HARVENDRA SINGH HANSPAL: Will the Minister of TRANSPORT be pleased to state;
- (a) whether it is a fact that except Air India no other airlines have chosen London as a base for operation of its flights abroad; and
- (b) if so, the reasons therefor as operation from London has been found to be costly?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER): (a) and (b> Government have no precise information regarding other carriers having their base in London. As regards Air India, a sub-base at London has been set up to meet the operational, cabin crew and ground handling requirements of the flights over the Atlantic.

University Grants Commission's Assistance for Construction of Quarters

- 1818. MISS SAROJ KHAPARDE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether it is a fact that the University Grants Commission gives

financial assistance in the form of grants to the colleges for the construction of quarters for teachers and other staff;

- (b) if so, what are the details in this regard;
- (c) what are the conditions on which the grant is given; and
- (d) what is the amount of the grant given during the last three years, year-wise?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SMT. SUSHILA ROHATGI): (a) and (b) The University Grants Commission has been providing development assistance to colleges. According to the guidelines framed by the Commission, a college with a total enrolment of 300 students was eligible for a total grant of Rs. 4 lakhs in the Sixth Plan. This ceiling was raised depending upon the enrolment, the maximum being Rs. 7-50 lakhs for' colleges with an enrolment of 2000 or more. The Commission had suggested that upto 35 per cent part of this assistance could be utilised for construction of buildings including students hostel and staff quarters for teachers.

(c) In respect of building programmes the Commission had suggested that the Plans and estimates should be prepared by the local PWD or registered architects and that construction may be assigned to Public Works Departments. In case the work is assigned to contractors, details of tenders invited etc. should be sent to the Commission.

The Commission's assistance for all building programme was restricted to 50 per cent of the approved cost within the ceilings of development assistance.

(d) The grants sanctioned by the Commission for construction of staff